

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

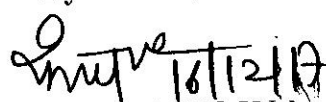
No: Estt/HC/2017/ 611

Date: 16/12/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignations tendered by the following Probationer-Trainee Junior Judicial Assistants, Rajasthan High Court are hereby accepted with effect from the dates mentioned against their names:-

S.N.	Name & Address	Place of Posting	Date from which resignation accepted
1	Shri Raju Beda S/o Shri Sohan Lal Beda, J.K. Road, Gotan, District-Nagaur.	Rajasthan High Court, Jodhpur.	28.11.2017 (F/N)
2	Shri Kapil Labana S/o Shri Daya Lal Labana, V.P.O.- Mada, Badala Fala, Distirct - Dungarpur.	Rajasthan High Court, Jodhpur.	01.12.2017 (A/N)
3	Shri Madan Lal Netwal S/o Shri Ganesh Ram Netwal, Village-Bhivpura, Post- Thikariya Khurd, District-Nagaur.	Rajasthan High Court, Jaipur Bench, Jaipur.	29.11.2017 (A/N)
4	Ms. Richa Sharma D/o Shri Kailash Shankar Sharma, Kapari Mohalla, District- Dausa.	Rajasthan High Court, Jaipur Bench, Jaipur.	29.11.2017 (A/N)
5	Shri Kamlesh Kumar S/o Prem Singh, Post- Mada, Via-Sadri, District-Pali.	Rajasthan High Court, Jodhpur.	12.12.2017 (A/N)

By Order,

  
REGISTRAR [ADMN.]

No: I/A(iii)(a)(10)/82/2016/Pt-I/ 2739

Date: 16/12/17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
7. Concerned Shri / Ms.....
8. Personal file.

  
REGISTRAR [ADMN.]